

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-82-2020**

Dr. Prashant Natekar

.... Petitioner.

*Versus*

The State of Goa &amp; Ors.

.... Respondents.

Mr. S.D. Lotlikar, Senior Advocate with Mr. Jayant Karn, Advocate for the petitioner.

Mr. D.Pangam, Advocate General with Ms. Ankita Kamat, Addl. Government Advocate for the respondents.

**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 12<sup>th</sup> October, 2020**

P.C.:

Stand over to 13.10.2020.

**SMT.M.S.JAWALKAR, J.****M. S. SONAK, J.**

MF/-